

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.231
CP/34(AHM)2022

Proceedings under Section 241-242 r.w
213 of Co. Act, 2013

IN THE MATTER OF:

DilipKumar Jayantilal Pandya
V/s
Krydelchem Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. a.w Mr. Ravi Pahwa,
For the Respondent : Mr. Manish Buchasia for R-2

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 05.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)